COURT-I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 154, 156 & 157 of 2014

Dated: 31st October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 154 of 2014

North Eastern Electricity Supply Co. of Orissa Ltd. Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. Respondent(s)

Appeal No. 156 of 2014

Southern Eastern Electricity Supply Co. of Appellant(s)

Orissa Ltd.

Versus

Orissa Electricity Regulatory

Commission & Ors. Respondent(s)

Appeal No. 157 of 2014

Western Eastern Electricity Supply Co. of Appellant(s)

Orissa Ltd.

Versus

Orissa Electricity Regulatory

Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan

Mr. Hasan Murtuza

Counsel for the Respondent(s): Mr. Prashanto Chandra Sen

Mr. Rutwik Panda Ms. Anushruti for R.1

ORDER

We have heard the learned counsel for the parties. The learned counsel for the State Commission is at liberty to file his Written Submissions on or before 07.11.2014 after serving copy on the other side.

Judgment is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js